

below Benchmark Prime Lending Rate (BPLR) and the loan of Rs. 4 lakhs to Rs. 7 lakhs at BPLR;

(b) if not, whether a subsidy is provided so that bank could consider offering interest rate below BPLR; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) to (c) The interest rates on loans and advances have been deregulated by RBI and banks are free to decide interest rates on loans and advances above Rs. 2 lakhs with the approval of their Boards, subject to Benchmark Prime Lending Rates (BPLR) and spread guidelines. The loans and advances upto Rs. 2 lakh carry the prescription of not exceeding the BPLR. However, Ministry of Human Resource Development (M/o HRD) has proposed a scheme for interest subsidy, during the period of moratorium, on loans taken by students belonging to economically weaker sections, for pursuing higher education, under the Model Educational Loan Scheme of Indian Banks' Association (IBA).

#### **Waiver of farmers' loans**

†1256. SHRI BRIJLAL KHABRI: Will the Minister of FINANCE be pleased to state:

(a) the number of farmers whose loans have been waived so far under the 'Agricultural Debt Waiver and Debt Relief Scheme, 2008' announced by Government and the number of farmers yet to get debt waiver despite their inclusion in the scheme;

(b) the reasons for not waiving the debt till now;

(c) whether Government has set any time-frame for waiving debts of all the farmers falling under this scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) to (e) The Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008 covered only the overdue portion, and not the total outstanding, of the loans disbursed by Scheduled Commercial Banks, Regional Rural Banks and Cooperative Credit Institutions between April 01, 1997 and March 31, 2007, which remained unpaid until February 29, 2008. The Scheme envisaged that nearly 3.6 crore farmers be provided debt waiver or debt relief amounting to around Rs. 65,300 crore under the ADWDR Scheme, 2008.

The provisional State-wise details of the number of farmers covered under the Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008 along with the total amount waived and eligible for relief is given in the Statement (*See below*).

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†Original notice of the question was received in Hindi.

The portion of the scheme covering debt relief to all eligible small and marginal farmers has come to an end on 30.06.2008. In the Budget Speech 2010-11, it is proposed to extend the scheme for debt relief for 'Other Farmers' upto 30th June, 2010.

**Statement**

*Agricultural Debt Waiver and Debt Relief Scheme, 2008  
State-wise figures (provisional)*

(Rs. in crore)

| Sl. No. | Name of the State | Total Farmers covered |         |         | Total eligible Waiver/ Relief |
|---------|-------------------|-----------------------|---------|---------|-------------------------------|
|         |                   | SF/MF                 | OF      | Total   |                               |
| 1       | 2                 | 3                     | 4       | 5       | 6                             |
| 1.      | Andhra Pradesh    | 6646198               | 1109029 | 7755227 | 11353.71                      |
| 2.      | Assam             | 319546                | 18146   | 337692  | 405.51                        |
| 3.      | Arunachal Pradesh | 10775                 | 1241    | 12016   | 20.47                         |
| 4.      | Bihar             | 1662971               | 94548   | 1757519 | 3158.90                       |
| 5.      | Chhattisgarh      | 493828                | 201119  | 694947  | 701.28                        |
| 6.      | Delhi             | 1324                  | 388     | 1712    | 7.36                          |
| 7.      | Gujarat           | 576137                | 410605  | 986742  | 2395.32                       |
| 8.      | Goa               | 1592                  | 768     | 2360    | 5.58                          |
| 9.      | Haryana           | 527490                | 357612  | 885102  | 2648.73                       |
| 10.     | Himachal Pradesh  | 114997                | 4794    | 119791  | 273.82                        |
| 11.     | Jammu and Kashmir | 47449                 | 3081    | 50530   | 97.06                         |
| 12.     | Jharkhand         | 639187                | 27239   | 666426  | 789.60                        |
| 13.     | Karnataka         | 1171983               | 555360  | 1727343 | 4020.29                       |
| 14.     | Kerala            | 1390546               | 40192   | 1430738 | 2962.97                       |
| 15.     | Madhya Pradesh    | 1715624               | 659202  | 2374826 | 4203.25                       |
| 16.     | Maharashtra       | 3023000               | 1225000 | 4248000 | 8951.33                       |
| 17.     | Meghalaya         | 40885                 | 2129    | 43014   | 77.94                         |
| 18.     | Mizoram           | 18699                 | 1641    | 20340   | 34.22                         |
| 19.     | Manipur           | 56670                 | 1393    | 58063   | 57.49                         |
| 20.     | Nagaland          | 12623                 | 2290    | 14913   | 22.39                         |
| 21.     | Orissa            | 2377022               | 135935  | 2512957 | 3277.75                       |

| 1      | 2                              | 3        | 4       | 5        | 6        |
|--------|--------------------------------|----------|---------|----------|----------|
| 22.    | Punjab                         | 227416   | 193862  | 421278   | 1222.91  |
| 23.    | Rajasthan                      | 1111821  | 732765  | 1844586  | 3795.78  |
| 24.    | Sikkim                         | 7140     | 651     | 7791     | 13.39    |
| 25.    | Tamil Nadu                     | 1427280  | 328206  | 1755486  | 3365.39  |
| 26.    | Tripura                        | 60502    | 1101    | 61603    | 97.09    |
| 27.    | Uttar Pradesh                  | 4794348  | 621693  | 5416041  | 9095.11  |
| 28.    | Uttarakhand                    | 154962   | 18733   | 173695   | 317.65   |
| 29.    | West Bengal                    | 1445743  | 16590   | 1462333  | 1882.27  |
| 30.    | Andaman and Nicobar<br>Islands | 1537     | 958     | 2495     | 1.96     |
| 31.    | Chandigarh                     | 148      | 79      | 227      | 1.35     |
| 32.    | Dadra and Nagar<br>Haveli      | 351      | 137     | 488      | 0.69     |
| 33.    | Daman and Diu                  | 65       | 38      | 103      | 0.15     |
| 34.    | Lakshadweep                    | 130      | 2       | 132      | 0.25     |
| 35.    | Puducherry                     | 26247    | 5055    | 31302    | 59.37    |
| TOTAL: |                                | 30106236 | 6771582 | 36877818 | 65318.33 |

#### Corporate fixed deposit rate

1257. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that investors are finding Corporate fixed deposit rates hard to resist because banks have not revised their interest rates;

(b) if so, the details thereof; and

(c) what Government proposes to do to attract investments in public sector projects?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) and (b) During the current financial year scheduled commercial banks have reduced their term deposit interest rates on various maturities. The mobilization of time deposits by banks during the first ten months of 2009-10 has also been lower compared to the corresponding period of the previous year. However, given the differing risk appetites and preferences of investors this may not be directly attributable to interest rates offered on corporate fixed deposits. Corporate fixed deposits compared to bank deposits carry higher risks, are unsecured